

ITEM NO.64

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 1968/2024

DANISH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 26418/2023 - EXEMPTION FROM FILING O.T.

IA No. 26417/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 08-07-2024 These matters were called on for hearing today.

For Appellant(s)

Ms. Preetika Dwivedi, AOR
Mr. Abhisek Mohanty, Adv.

For Respondent(s)

Mr. Rajat Singh, AOR
Ms. Shweta Yadav, Adv.
Mr. Sarthak Chandra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1 to 3 are duly represented.

Original documents are not required to be requisitioned.

Ld. counsel for appearing parties may file additional
documents, if any.

Hence, process the matter for listing before the Hon'ble
Court, as per rules.

SUJATA SINGH
Registrar